

should be given to accident prevention, traffic convenience and amenity. For this purpose close liaison should be maintained amongst engineers, planners, traffic police and other concerned authorities.

11. Intensification of the road safety education and its re-orientation to provide the personal motivation as a key to road safety campaign.

12. With a view to improving the care of the injured it is essential that—

- (a) the information regarding the accident reaches the police at the earliest,
- (b) the ambulance and police personnel are properly trained, and
- (c) ambulance and police patrol vans used for the purpose are adequately equipped. -

Promotion of Section Officers to the posts of Under Secretary in the Ministries

*560. SHRI PRASENJIT BARMAN:
SHRI BHAGWAN DIN:
SHRI AHMAD HOSSAIN
MONDAL:
SHRI JAHAR LAL BANERJEE:
SHRIMATI PRATIMA BOSE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided recently to promote some Section Officers against vacancies in the post of Under Secretary in different Ministries and have prepared a list of Section Officers for such promotion.

(b) if so, what is the number of such vacancies, and the number of Section Officers whose names have been enlisted for such promotion;

(c) how many of the Section Officers whose names have been enlisted,

belong to the Scheduled Castes and Scheduled Tribes

(d) whether the guidelines and the Central Secretariat Service Rules, as amended up to date, have been fully complied with while preparing this list, and all names of the Section Officers including those belonging to the Scheduled Casts and Scheduled Tribes who are qualified for such promotion, have been enlisted; and

(e) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (e) A statement is laid on the Table of the House.

Statement

It has been decided to prepare a Select List of 118 officers for appointment to the Grade I of the Central Secretariat Service (Under Secretary). In accordance with the Central Secretariat Service Rules, 1962, and the Central Secretariat Service (Promotion to Grade I and Selection Grade) Regulations, 1964, 434 Section Officers and Grade 'A' Officers of the Central Secretariat Stenographers' Service are in the field of consideration.

Under the extant orders 27 vacancies out of 118 are to be reserved for Scheduled Caste/Scheduled Tribe officers. However, since no Scheduled Caste/Scheduled Tribe officer is in the field of consideration and the reserved vacancies would go unutilised, proposals for filling the reserved vacancies through some special methods have been taken-up with the Union Public Service Commission. In the meantime, the Select List to be prepared from among the 434 officers at present eligible will only consist of 91 names of general category candidates excluding the reserved vacancies.